

12(196)56-MET & CE, dated the 14th March, 1957, making certain amendments to the Delhi Motor Vehicles Rules, 1940. [Placed in Library. See No. S-112/57]

AMENDMENTS TO TRAVANCORE-COCHIN MOTOR VEHICLES RULES

Shri Shahnawaz Khan: I beg to lay on the Table, under sub-section (3) of Section 133 of the Motor Vehicles Act, 1939, a copy of each of the following Notifications making certain further amendments to the Travancore-Cochin Motor Vehicles Rules, 1952:—

- (1) Notification No. T. (B) 1-10540/55|PWC, dated the 24th January, 1957.
- (2) Notification No. T4-4836/56-PWC, dated the 29th December, 1956. [Placed in Library. See No. S-113/57]

AMENDMENTS TO MADRAS MOTOR VEHICLES RULES

Shri Shahnawaz Khan: I beg to lay on the Table, under sub-section (3) of Section 133 of the Motor Vehicles Act, 1939, a copy of the Notification No. T4-4836/56-PWC dated the 29th December, 1956, making certain further amendments to the Madras Motor Vehicles Rules, 1940. [Placed in Library. See No. S-114/57]

AMENDMENTS TO MADRAS MOTOR VEHICLES (TAXATION OF PASSENGERS AND GOODS) RULES

Shri Shahnawaz Khan: I beg to lay on the Table, under sub-section (5) of Section 16 of the Madras Motor Vehicles (Taxation of Passengers and Goods) Act, 1952, a copy of the Notification No. T4-9859/56|PWC, dated the 22nd December, 1956, making certain amendments to the Madras Motor Vehicles (Taxation of Passengers and Goods) Rules, 1953. [Placed in Library. See No. S-114/57]

REPORT OF HINDI EQUIVALENTS COMMITTEE

Shri Tandon (Allahabad Distt-West): I request you, Sir, to give me permission to speak sitting.

Mr. Speaker: The hon. Member need not rise from his seat; he can speak sitting.

Shri Tandon: I beg to lay on the Table the Report of the Parliamentary Committee to fix Hindi Equivalents for Parliamentary, Legal and Administrative Terms, along with the Glossary. [Placed in Library. See No. S-124/57]

While laying the Report on the Table, I shall, with your permission, Sir, give the House an idea of the work which the Committee had before it. The Committee was appointed by you in consultation with the Chairman of the Rajya Sabha some time in May last, and it began its work in the same month. In all, it held 113 sittings and the office has calculated that the number of hours spent on the work by the Committee was 364½.

The task which was assigned to the Committee was to fix Hindi equivalents for Parliamentary, Legal and Administrative Terms for use by Legislatures and Secretariats thereof and by such other bodies and persons as may like to adopt them. The basis of its work was to be the Glossary of Legal and Administrative Terms commencing with letter D and ending with letter Z, which had been compiled by the Lok Sabha Secretariat in 1954. It contained, according to its Preface, about 21,000 terms. The Glossary commencing with letter A and ending with C had already been finalised by a Committee of experts appointed by your predecessor.

The task before our Committee was of a two-fold character. It had firstly to find out whether Hindi or Sanskrit or other languages of the country had an appropriate equivalent for the English term, and secondly, if no such